

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1267/2004
MA-1078/2004

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New Delhi this the 21st day of May, 2004.

Hon'ble Shri Shanker Raju, Member(J)

1. Sunil Kumar
S/o Sh. Kishan Lal
2. Ashok Kumar
W/o Sh. Kanwal Singh
3. Yogesh Sharma
S/o Sh. Om Prakash Sharma
4. Mahesh Chandra Balodi
S/o Sh. Madhva Nand
5. Jasbir Singh
S/o Sh. Suraj Bhan
6. Sanjeev Kumar,
S/o Sh. Raghbir Singh
7. Govind Ram
S/o Sh. Ram Dass
8. Prayag Singh
S/o Sh. Bala Singh
9. Pradeep Kumar
S/o Sh. Kishan Lal
10. Satbir Singh
S/o Sh. Mukh Ram
11. Sumendra Suchit Kujur
S/o Sh. Ujin Kujur
12. Sanjeev Kumar,
S/o Sh. Jaipal Singh

All the applicants are working in the office of CGHS
Medical Stores Depot, DIZ Area, Sector-2, Udyan Marg,
Gole Market, New Delhi-1.

(through Sh. A.K. Trivedi, Advocate)

Versus

1. Union of India through
its Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
2. The Addl. Director(CGHS),
5th Floor, Room No.526,
Central Government Health Scheme,
Nirman Bhawan, New Delhi-1.

3. The Addl. Director(CGHS),
Medical Store Depot,
DIZ Area, Sector-2,
Udyan Marg, Gole Market,
New Delhi.

4. The Administrative Officer(CGHS)(NG)
Estt Wing, 5th Floor,
Central Government Health Scheme,
Nirman Bhawan, New Delhi. Respondents

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ORDER (ORAL)

Hon'ble Shri Shanker Raju, Member(J)

As the grievance of the applicant has
redressed by the respondents themselves, applicant
seeks withdrawal of the O.A. It is allowed. O.A. is
dismissed as withdrawn.

S. Raju

(Shanker Raju)
Member(J)

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